

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 5<sup>th</sup> JUNE, 2024, 10:30 A.M.**

**IA(Comp. Act)/8/GB/2024  
In CP/8/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	IL & FS IIDC Fund Vs Infrastructure Development Company of Nagaland Pvt. Ltd.
<b>UNDER SECTION</b>	U/s 277(4) of Companies Act, 2013 r/w Rule 28 of (Winding Up) Rules, 2020

For Petitioner (s) : Mr. Nirmal Goenka, Adv.

For Respondent (s) :

**ORDER**

**IA(Comp. Act)/8/GB/2024**

Ld. Counsel Mr. Nirmal Goenka appears on behalf of the Liquidator.

Matter adjourned to **25.07.2024** for further consideration.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**H.V. Subba Rao**  
Member (Judicial)